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Title: The Minister of State in the Ministry of Finance laid a statement regarding Status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Finance on Demands for Grants (2010-11), pertaining to the Department of Economic Affairs, Financial Services, Expenditure and Disinvestment, Ministry of Finance.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri Pranab Mukherjee, I beg to lay the statement on the status of implementation of recommendations contained in the 26th Report of the Department of Economic Affairs, Financial Services, Expenditure and Disinvestment of the Standing Committee on Finance (15th Lok Sabha) in pursuance of Direction 73-A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin, Part II dated 1st September 2004.

The 26th Report of the Standing Committee on Finance (15th Lok Sabha) was presented to the Lok Sabha on 10th December, 2010. The 26th report relates to examination of Demands for Grants (2010-11). In the Report, the Committee deliberated on various issues and made eight (8) recommendations, where action is called for on the part of the Government. These recommendations mainly pertain to the issues like continued under utilisation of budgetary provisions for assisting Public Private Partnership (PPP) infrastructure projects through Viability Gap Funding, Debt Management strategy, Extending outreach of Banking, Evaluation of Banking Correspondents (BC)/Banking Facilitators (BFs) model in extending banking services, shortfall in priority sector lending, mainly to agriculture and weaker sections. Reviewing the budgetary planning process with a view to building an effective deterrent mechanism so as to revert large scale surrenders every year. Establishment of a mechanism for collecting and maintaining information on surrenders/savings effected on account of economy measures as distinct from savings owing to non-implementation of schemes/programmes, for enabling effective expenditure management.

Action Taken Statements on the recommendations/observations contained in the Report had been sent to the Standing Committee on Finance on 13th May, 2011. Present status of implementation of the recommendations made by the Committee in the 26th Report is indicated in Annexure, which is laid on table of the House.

I would not like to take the valuable time of the House to read out the contents of the Annexure. I would request that these may be taken as read.
